

CORAM:

Present:

SHRI V. NALLASENAPATHY
MEMBER (J)

NAME OF THE PARTIES: CHT (India) Pvt. Ltd.
V/s.
Bombay Rayon Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Miyasawa:
Aper from Mahesh J.
20/11/17
Derani

Аертопс

nigera
20/11/17

CP No. 1481/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)